

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 5246-5248/2015

MADHYA PRADESH HOUSING AND INFRASTRUCTURE DEVELOPMENT BOARD
Petitioner(s)

VERSUS

LAXMI RANI & ORS. ETC. ETC. Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 11/04/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.Siddharth Vikram,Adv.
Mr. Pramod Dayal,Adv.For Respondent(s) Mr.Prasanna Mohan,Adv.
Mr. Kunal Verma,Adv.

Mr.Vikas Bansal,Adv.
Mr. Mishra Saurabh,Adv.UPON hearing the counsel the Court made the following
O R D E R

The appearing respondents have failed to file the counter affidavit within the period stipulated under the rules. Service is complete. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar